

ITEM NO.1501

COURT NO.16

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 417/2010

BASHEERA BEGAM

Appellant(s)

VERSUS

MOHAMMED IBRAHIM AND ORS

Respondent(s)

([HEARD BY : HON. R. BANUMATHI AND HON. INDIRA BANERJEE, JJ.])

WITH

Cr1.A. No. 416/2010 (II-C)

)

Cr1.A. No. 408-414/2010 (II-C)

)

Date : 31-01-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE

HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellant(s)

Mr. M. Yogesh Kanna, AOR

Mr. Vijay Kumar, AOR

Mrs. Geetha Kovilan, AOR

For Respondent(s)

Mr. M. Yogesh Kanna, AOR

Mr. S. Ravi Shankar, AOR

Mr. K. K. Mani, AOR

Mr. Dharmendra Kumar Sinha, AOR

Mr. Yash Pal Dhingra, AOR

UPON hearing the counsel the Court made the following
O R D E R

(JAYANT KUMAR ARORA)
COURT MASTER (SH)

(JAGDISH CHANDER)
BRANCH OFFICER